BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.508/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M

	Name of the Company		Small Industries Development Bank of India-Versus-Tirupati Jute Industries Ltd.		
	Under Section		7 IBC		
	SI. No.	o. Representative (IN CAPITAL		Appearing on behalf of	Signature with date
	.02	D. San	ers Responden	J. D. Som Ray 8/11/2012	
Jishmu Chendhung Adments De Renpendent De Ruby adare Sidhartha Chatlerjee Petitioner Nicialoga-Seat John.				0	
		Sidhal	bja-Seat	John.	8 (11/17

Ld. Counsel for the financial creditor and the corporate debtor are present.

ORDER

Ld. Counsel for the corporate debtor submitted that he has filed reply. Ld. Counsel for the financial creditor wants to file rejoinder. Rejoinder may be filed within 7 days with a copy in advance to the opposite party.

List on 17/11/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)